

MR. SPEAKER : I have told you that I will look into it. Sit down.

(Interruptions)

MR. SPEAKER : I have to see the record. Sit down now. You have raised your point. I have already noted it. I have already done it. Sit down. Take your seat now.

(Interruptions)

MR. SPEAKER : This is all right. Please sit down. Yes, what do you want to say ?

SHRI SAIFUDDIN CHOUDHURY : We have raised the matter regarding the espionage ring.

MR. SPEAKER : We have already done it. If there is anything more to add, it will be added. I cannot allow a thing which injures the defence of this country. And I am taking care of it. We are doing whatever is possible and whenever there is anything more to be added, he will do it.

(Interruptions)

PROF. SAIFUDDIN SOZ : Are you not the guardian of this House?

MR. SPEAKER : Yes, I am. I am doing my duty. Sit down now. Take your seat.

(Interruptions)

PROF. MADHU DANDAVATE : Sir, today you are expressing your anger with retrospective effect.

MR. SPEAKER : Yes, Sir. Professor is too astute to notice everything.

11.11 hrs.

### MATTERS UNDER RULE 377

[Translation]

- (i) Need to declare certain areas in Pithoragarh and Chamoli districts of U.P. as Scheduled Tribe areas

SHRI HARISH RAWAT (Almora) : Mr. Speaker, Sir, the demand for declaring certain areas of Munsyari and Dharchula in Pithoragarh district and Joshimath and Jaunsar in Chamoli in Uttar Pradesh as scheduled tribe areas is being continuously made for quite a long time. The local representatives of the people have also raised this demand many a time. In both these areas, while certain castes having the same economic, social, cultural background and conditions have been declared as scheduled tribes. Other castes like Janwal, Kuthalia, Vora, Gandharva etc. have not been recognised as scheduled tribes. The State Government has already recommended to the Centre to include these castes in the Scheduled Tribes List.

I, therefore, request that the present norms to declare an area as scheduled tribe area should be relaxed and certain castes of the above mentioned areas should be declared as scheduled tribes at an early date.

- (ii) Need for streamlining the 20-point Programme

SHRI RAMASHRAY PRASAD SINGH (Jahanabad) : Mr. Speaker, Sir, in India under the new economic programme, a scheme was launched to bring the people above the poverty line through the 20-Point Programme. The Programme was started by the former Prime Minister, late Smt. Indira Gandhi but the corruption has become so rampant from block level to the banks under this Programme that the intended beneficiaries have been only partially benefited. The object of bringing the people above the poverty line has remained on paper only. The Government has been only partially successful in this Programme. To achieve complete success in this regard, the

young Prime Minister of India should take effective steps. To make the Programme successful, Committees consisting of those persons who are going to be benefited, should be formed at Panchayat, Block as well as at the District level.

[English]

(iii) Need for regular Supply of funds through Government agencies to P.J. Textile Mills and Yamuna Mills

SHRI RANJIT SINGH GAEKWAD (Baroda) : Sir, the two textile mills, P.J. Textile and Yamuna, are both facing hardship due to irregular supply of funds through Government agencies.

Rs. 1,88,149.00 from the provident fund is outstanding in the case of Yamuna mill. And the mill is ready to repay it in instalments if only the bank guarantee is waived.

The financial position of both the mills is so poor that they are not able to pay the large provident fund amounts. The same is the case of E.S.I. payments ; both the mills have not been able to pay the instalments for two to three years. An amount of Rs. 20,000 was paid to Yamuna mills prior to closure.

The mills have to pay Central excise at yarn stage as well as at cloth stage. The Central excise should be deferred for at least two years.

The Janata cloth that was bought from P. J. Textile mills last year has not yet been paid for. The workers are working at half the salary and are facing tremendous hardship. Their children are also facing difficulties since the yarn processing unit has been closed down. Immediate steps to look after the welfare of the mill workers should be taken to save the workers and their families from starvation and ultimate death.

(iv) Need to set up a low Power Television Relay Centre at Balasore

SHRI CHINTAMANI JENA (Balasore) : Mr. Speaker, Sir, Balasore District in the State of Orissa is chronically affected by natural calamities where the S.C. and S.T. population is more than 35 Per cent of the total population in the district. The Union Government has declared this Balasore district as "No Industries District". So many big, medium and several small scale industries are in operation and many industries are under construction. The Defence Ministry is establishing National Test Range in this district which would cost more than Rs. 300 crores. This will be the second biggest one in the world. Apart from this Asia's biggest and Prestigious Proof and Experimental Establishment which is functioning in this district from British days has been tremendously expanded. But it is astonishing and very unfortunate that in spite of several demands from all sections of people for establishment of a low power T.V. Relay Centre at Balasore, the district headquarters, the Government are not yet agreeable to it. The Ministry's contention is that the proposed High Power T.V. Relay Centre at Cuttack will cover some portion of Balasore district. But actually the proposal has not materialised yet. Even if the High Power 10 K.W.T.V. Relay Centre is established at Cuttack, this will not cover even 1 per cent of the total population of Balasore district and the question of covering the Sub-Divisional Headquarters at Bhadrak and Nilgisi in Balasore district as well as the district headquarter in Balasore does not arise at all. There is a microwave tower in Balasore town which can be utilised for establishment of low power T.V. Relay Centre at Balasore before erecting separate tower for it.

Therefore, I would very earnestly request the Information and Broadcasting Ministry to establish a low power T.V. Relay Centre of 2 K.W. at Balasore before the end of the current financial year which will fulfil the long cherished demand of many lakhs of people.